

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF SHREE OM TRADES LIMITED

Registered Office: 347-A, Panchratna, M.P. Marg, Opera house, Mumbai – 400 004;

Tel No. 022- 4030 1000, Fax No. 022- 2363 4554.

The details, subsequent to the completion of the Open Offer made vide Public Announcement dated Saturday, January 2, 2010 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by Mr. Devendra Kumar Somani and Mr. Tarun Kumar Somani ('Acquirers') to acquire 49,800 equity shares of Rs.10/- each representing 20% of the outstanding voting capital of Shree Om Trades Limited at a price of Rs. 24.00 (Rupees Twenty Four only) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : Shree Om Trades Limited
2. Name and Address of the Acquirers : Mr. Devendra Kumar Somani and
Mr. Tarun Kumar Somani
B-430, New Friends Colony, New Delhi – 110065
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Date of Opening of the Offer : Friday, February 26, 2010
6. Date of Closing of the Offer : Wednesday, March 17, 2010
7. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document	Actuals
1	Offer Price	Rs. 24.00	Rs. 24.00
2	Share holding of Acquirers (No. & % of the voting capital) before P. A. & Share Purchase Agreement	37,100 (14.90%)	37,100 (14.90%)
3	Shares acquired under Share Purchase Agreement (No. & % of voting capital)	1,00,400 (40.32%)	1,00,400 (40.32%)
4	Shares acquired in the Open Offer (No. & % of voting capital)	49,800 (20.00%)	46,800 (18.80%)
5	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 11,95,200/-	Rs. 11,23,200/-
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL	NIL
7	Post offer share holding of Acquirers (No. & % of voting capital) (2+3+4+6)	1,87,300 (75.22%)	1,84,300 (74.02%)
8	Pre & Post offer share holding of public (No. & % of voting capital) other than Acquirers	61,700 (24.78%)	64,700 (25.98%)
9	Status of the escrow account, whether released or not	Escrow Amount	Rs. 11,95,200/-
		Transferred to Special Account	Rs. 10,75,680/-
		Released from Escrow Account	NIL
10	Payment of interest, if any to the shareholders along with the details thereof	NIL	
11	Status of Investor complaints received, if any	NIL	

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirers by the Manager to the Offer:

 ARIHANT capital markets Ltd. Merchant Banking Division	3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (East), Mumbai – 400 057, Tel: +91-22-4225 4800, Fax: +91-22-4225 4880 Contact Person: Mr. Amol Kshirsagar Email: amol.kshirsagar@arihantcapital.com
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